GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

STARRED QUESTION NO. 9 ANSWERED ON 21.07.2025

Funds under SSA and PM-SHRI Scheme

*9. Shri Bapi Haldar:

Shri Kodikunnil Suresh:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of funds released, withheld or delayed under the Samagra Shiksha Abhiyan (SSA) and PM-SHRI scheme, State/UT-wise, particularly in the States of West Bengal and Kerala from 2023 to 2025, year-wise;
- (b) the number of proposals for school infrastructure or upgradation in the Mathurapur Lok Sabha Constituency of West Bengal pending with the Government;
- (c) whether the Government has any plans to release funds of more than Rs. 1500 crore withheld under the said scheme to the State of West Bengal;
- (d) if so, the details thereof along with the timeline by which the said funds will be released and if not, the reasons therefor;
- (e) whether the delay in release of funds has impacted the implementation of infrastructure development, teacher training or Information and Communication Technology (ICT) interventions under SSA in the country, State/UT-wise, particularly in Kerala;
- (f) the steps being taken by the Government to address such issues and ensure uninterrupted implementation of SSA in the States, especially in Kerala; and
- (g) the steps proposed to be taken to ensure educational equity in Centrally Sponsored Schemes regardless of political affiliation?

ANSWER

MINISTER OF EDUCATION

(SHRI DHARMENDRA PRADHAN)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 9 ANSWERED ON 21ST JULY, 2025 ASKED BY HON'BLE MPs SHRI BAPI HALDAR AND SHRI KODIKUNNIL SURESH REGARDING FUNDS UNDER SSA AND PM-SHRI SCHEME

- (a): The details of state-wise funds released under Samagra Shiksha and PM-SHRI for the year 2023-24 and 2024-25 is annexed.
- (b): No proposals for school infrastructure or upgradation in the Mathurapur Lok Sabha Constituency of West Bengal is pending with the Government of India.
- (c) to (g): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The funds are released based on the fulfillment of conditions prescribed by Ministry of Finance such as pace of expenditure, receipt of commensurate State share, audited accounts, statement cumulative State share, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed.

The scheme of Samagra Shiksha has been aligned with the National Education Policy (NEP) 2020. The Centrally Sponsored Scheme of PM-SHRI envisages to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood.

States and UTs are required to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. Out of 36 States/UTs, 33 States/UTs have signed the MoU so far. Three States, including West Bengal and Kerela, have not signed the PM SHRI MoU. The issue of PM SHRI MoU has been followed up with requests and reminders at the level of Secretary and Union Minister.

Since, the States of West Bengal and Kerela are implementing Samagra Shiksha Scheme which has been aligned with NEP 2020, it would be appropriate that the States come forward to implement and showcase all the initiatives of NEP 2020 including under PM SHRI Scheme in order to develop government schools of the States as exemplar schools to facilitate best school education services. In fact, implementation of Samagra Shiksha Scheme is implementation of NEP 2020 and PM SHRI Schools are exemplar schools of NEP 2020.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. 9 ANSWERED ON 21ST JULY, 2025 ASKED BY SHRI BAPI HALDAR AND SHRI KODIKUNNIL SURESH, HON'BLE MEMBERS OF PARLIAMENT REGARDING "FUNDS UNDER SSA AND PM-SHRI SCHEME"

The details of state-wise funds released under Samagra Shiksha and PM-SHRI is as under:

(Rs. in cr)

S.No	State/UT	Samagra Shiksha		PM-SHRI	
		FY 2023-24	FY 2024-25	FY 2023-24	FY 2024-25
1	A & N Islands	55.28	60.52	1.56	2.83
2	Andhra Pradesh	1289.41	1240.11	106.46	294.12
3	Arunachal Pradesh	475.04	575.85	4.21	33.87
4	Assam	1810.48	2026.77	57.36	142.35
5	Bihar	4241.73	4217.81		112.33
6	Chandigarh	116.36	118.58	0.64	1.25
7	Chhattisgarh	776.59	830.66	19.73	37.35
8	Delhi	146.09	385.39	-	
9	DNH & DD	41.30	54.63	0.65	1.01
10	Goa	18.66	16.34	3.25	4.63
11	Gujarat	1132.53	1245.54	32.95	63.58
12	Haryana	578.80	536.44	25.59	56.09
13	Himachal Pradesh	485.97	526.20	-	135.35
14	Jammu & Kashmir	865.44	823.49	52.39	99.72
15	Jharkhand	1104.93	1074.44	-	38.8
16	Karnataka	828.09	868.30	26.4	62.78
17	Kerala	141.66	-	-	-
18	Ladakh	52.23	140.00	4.04	11.91
19	Lakshadweep	1.00	3.06	1.09	0.72
20	Madhya Pradesh	2981.51	3434.71	44.52	145.32
21	Maharashtra	1001.19	1126.25	63.42	226.14
22	Manipur	257.22	465.59	17.63	37.82
23	Meghalaya	394.18	362.83	4.29	20.08
24	Mizoram	274.14	216.52	4.12	4.96
25	Nagaland	231.25	211.41	0.97	5.44
26	Odisha	1236.61	1672.39	-	130.5
27	Puducherry	12.47	12.46	2.05	2.99
28	Punjab	331.12	678.13	-	94.25
29	Rajasthan	3202.89	3090.65	24.6	118.69
30	Sikkim	132.60	122.74	10.18	15.1
31	Tamil Nadu	1876.16	-	-	-
32	Telangana	920.13	988.79	59.82	342.09
33	Tripura	341.33	420.03	11.8	38.45
34	Uttar Pradesh	4276.45	6264.79	121.49	246.86
35	Uttarakhand	440.57	646.78	57.41	58.6
36	West Bengal	311.29	-	-	
Total		32382.70	34458.21	758.62	2473.69

Source:PRABANDH

^{* (-)} States had/have not signed PM-SHRI MoU